

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. C.P. (IB)/170(MB)2024

IN THE MATTER OF

IDFC First Bank Limited

... Petitioner

Vs

Syska Led Lights Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Dhruvee Patel (VC)

For the Respondent: Adv. Shyam Kapadia (PH)

ORDER

Ld. Counsel for the Respondent prays for a short adjournment so as to enable him to file reply. In view of the request made, adjourned to **07.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/